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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 12/16 in CP 1/16	-	Hearing	241	Standard Chartered Pvt. Equity Matritius II Ltd. & Ors. Vs Firepro Systems Pvt. Ltd. & Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SNETHA. MADINUR CONVERSE LAW	Respondent No.1	
2.	Nishita Paul . Arjunh Perikal . 9900567065.	Petitioner .	

Counsel for petitioner is present. Counsel for respondent is also present. For filing written statement and also for submitting oral reply, if any list it on 04.10.2017.


MEMBER (J)


MEMBER (T)